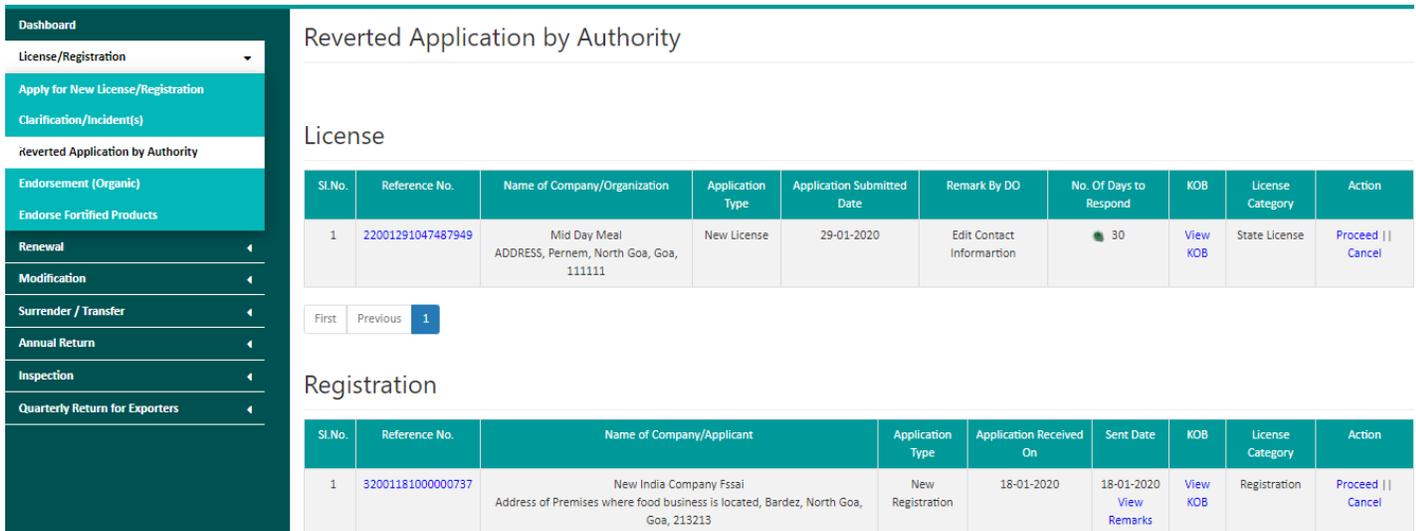


## How to respond to a reverted application?

**Step 1:** Login to the system.

**Step 2:** Navigate to “License/Registration” and under it select “Reverted application by Authority”



**Dashboard**

- License/Registration
- Apply for New License/Registration
- Clarification/Incident(s)
- Reverted Application by Authority**
- Endorsement (Organic)
- Endorse Fortified Products
- Renewal
- Modification
- Surrender / Transfer
- Annual Return
- Inspection
- Quarterly Return for Exporters

### Reverted Application by Authority

#### License

Sl.No.	Reference No.	Name of Company/Organization	Application Type	Application Submitted Date	Remark By DO	No. Of Days to Respond	KOB	License Category	Action
1	22001291047487949	Mid Day Meal ADDRESS, Pernem, North Goa, Goa, 111111	New License	29-01-2020	Edit Contact Information	30	<a href="#">View KOB</a>	State License	<a href="#">Proceed</a>    <a href="#">Cancel</a>

First Previous **1**

#### Registration

Sl.No.	Reference No.	Name of Company/Applicant	Application Type	Application Received On	Sent Date	KOB	License Category	Action
1	32001181000000737	New India Company Fssai Address of Premises where food business is located, Bardez, North Goa, Goa, 213213	New Registration	18-01-2020	18-01-2020 <a href="#">View Remarks</a>	<a href="#">View KOB</a>	Registration	<a href="#">Proceed</a>    <a href="#">Cancel</a>

**Step 3:** Click on Proceed against the application which user wants to edit.

### Reverted Application by Authority

#### License

Sl.No.	Reference No.	Name of Company/Organization	Application Type	Application Submitted Date	Remark By DO	No. Of Days to Respond	KOB	License Category	Action
1	22001291047487949	Mid Day Meal ADDRESS, Pernem, North Goa, Goa, 111111	New License	29-01-2020	Edit Contact Information	30	<a href="#">View KOB</a>	State License	<a href="#">Proceed</a>    <a href="#">Cancel</a>

First Previous **1**

#### Registration

Sl.No.	Reference No.	Name of Company/Applicant	Application Type	Application Received On	Sent Date	KOB	License Category	Action
1	32001181000000737	New India Company Fssai Address of Premises where food business is located, Bardez, North Goa, Goa, 213213	New Registration	18-01-2020	18-01-2020 <a href="#">View Remarks</a>	<a href="#">View KOB</a>	Registration	<a href="#">Proceed</a>    <a href="#">Cancel</a>

**Step 4:** Fill the Reason/Purpose for Editing in the textbox if any and click on Proceed.

### Reverted Application by Authority

Application Reference No:	22001291047487949	Application Type:	New License
Name of Company/Organization :	Mid Day Meal	Application Date:	29-01-2020
Address:	ADDRESS, Pernem, North Goa, Goa, 111111	Kind of Business:	Caterer

Reason/Purpose for Editing

Reason

**Step 5:** Form B will open and only those fields will be in editable mode which DO has marked for editing. For instance, if DO has selected Contact Information then only this field will be in editable mode while other fields will be in non-editable mode.

After editing details, submit the application.

**NOTE:** In case 'Kind of Business' is selected then 'Product/Quantity Details', 'Supporting Documents' & 'Technically Qualified Person in-charge of Operations / Person in-charge of Operations' will be auto selected.

## Fill Application Details

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

**Premises Detail** | Product Selection | Communication Details | Required Document | Payments

Name of Company/Organization\*

Address of Premises for which license is being applied

Address *	<input type="text" value="ADDRESS"/>	State	<input type="text" value="Goa"/>
District *	<input type="text" value="North Goa"/>	Sub-District *	<input type="text" value="Pernem"/>
Pincode *	<input type="text" value="111111"/>		
GST No.(If any)	<input type="text"/>		
PAN No.(If any)	<input type="text"/>		
CIN No.(If any)	<input type="text"/>		

# Fill Application Details

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: ADDRESS, Pernem, North Goa, Goa, 111111

Company Name: Mid Day Meal

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

Caterer

S.No.	Food Product Category
1	11 - Sweeteners, including honey

Previous

Save & Next

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: ADDRESS, Pernem, North Goa, Goa, 111111

Company Name: Mid Day Meal

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

Registered Address

Address \* ADDRESS State \* Goa  
District \* North Goa Pincode \* 111111

Correspondence Address

Same as Registered Address  Yes  No

Address \* ADDRESS State \* Goa  
District \* North Goa Pincode \* 111111

Contact Information

Telephone No Telephone No Fax Fax  
Mobile No \* 2222222222 Email \* a@d.com

Person in charge of operations

Name \* NAME Qualification \* QUALIFICATION  
Telephone No Telephone No Mobile No \* 3333333333  
Email \* w@d.com Address \* ADDRESS  
State \* Goa District \* North Goa  
Pincode \* 222222 Photo Id Card \* Voter ID

Person responsible for complying with condition of License(The person must be same as mentioned in FORM IX as per FSS Regulations,2011)

Same as person incharge for operations  Yes  No

Name *	<input type="text" value="NAME"/>	Qualification *	<input type="text" value="QUALIFICATION"/>
Telephone No	<input type="text" value="Telephone No"/>	Mobile No *	<input type="text" value="3333333333"/>
Email *	<input type="text" value="w@d.com"/>	Address *	<input type="text" value="ADDRESS"/>
State *	<input type="text" value="Goa"/>	District *	<input type="text" value="North Goa"/>
Pincode *	<input type="text" value="222222"/>	Photo Id Card *	<input type="text" value="Voter ID"/>
Photo Id No *	<input type="text" value="3333333333"/>		

Other License Detail(s)

S.No	License Category	License No	Issued Date	Expiry Date	Issued By	Upload Document(s)	Action(s)
	<input type="text" value="Select License Cat"/>	<input type="text" value="License No"/>	<input type="text" value="Issue Date"/>	<input type="text" value="Expiry Date"/>	<input type="text" value="Issued By"/>	<input type="text" value="Choose File"/> No file chosen	<a href="#">Add &amp; Save</a>

Period for which license required

Select Year \*

Total Application fee: Rs. 8000

Premises Address: ADDRESS, Pernem, North Goa, Goa, 111111

Company Name: Mid Day Meal

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

S.No.	Document Description	Submission Type	Upload Document(s) (Max File Size:2MB, Type:pdf,jpeg,jpg,png) <a href="#">View Mandatory Documents</a>
1	List of Directors/Partners/Proprietor/Executive Members of Society/Trust with full address and contact details	Mandatory	<input type="button" value="Choose File"/> <input type="button" value="Upload"/> <a href="#">View</a>
2	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> <input type="button" value="Upload"/> <a href="#">View</a>
3	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.	Mandatory	<input type="button" value="Choose File"/> <input type="button" value="Upload"/> <a href="#">View</a>
4	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm	Mandatory	<input type="button" value="Choose File"/> <input type="button" value="Upload"/> <a href="#">View</a>
5	Form IX: Nomination of Persons by a Company alongwith the Board Resolution(Not required in case of Proprietorship firm). <a href="#">Click here to Download in English</a>   <a href="#">Click here to Download in Hindi</a>	<input checked="" type="radio"/> Mandatory <input type="radio"/> Not applicable	<input type="button" value="Choose File"/> <input type="button" value="Upload"/> <a href="#">View</a>
6	Proof of Expected Annual Turnover(self-attested)	Mandatory	<input type="button" value="Choose File"/> <input type="button" value="Upload"/> <a href="#">View</a>

## Other Document

Sl. No.	Document Description	Upload Document(s) (Max File Size:2MB, Type:pdf,jpeg,jpg,png) <a href="#">View Mandatory Documents</a>
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No Record Found

 I/We declare that –

- I/We have read,understood and shall abide all provisions of FSS Act,2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.
- I/We have food safety plan to ensure that articles of food mentioned in form satisfy the requirements of FSS Act 2006 and Rules and Regulations made thereunder.
- Our facility shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.
- I/We shall abide with all conditions of License.
- Expected capacity of the business is to the best of my knowledge. I/We will modify our License as and when our eligibility in the mentioned criteria for License changes.
- I will be responsible for Permissions/No Objection Certificates from other Govt. bodies wherever required.

I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.